डा॰ रामसुभग सिंह : उसकी शाखा के रूप में सबस्टशन होगा ।

2713

श्री बड़े : देहरादून में जो रिसर्च होती है वह इस बारे में होती है कि फारेस्ट किस प्रकार के होंगे चाहियें। जबलपुर में जो इन्स्टिट्यूट खुलने जा रहा है उस में क्या इस पर विचार होंने वाला है कि फारेस्ट जो पदार्थ उत्पन्न होते हैं उनसे कौन कौन से उद्योग खोले जा सकते हैं?

डा०'रामसुभग सिंह : जबलपुर में एक सेंट्रल रिसर्च प्राफिस होगा डाइरेक्शन ऐंड कंट्रोल का । वहां पर जंगलों के बारे में, सैल्वीकल्चर के बारे में, स्वायल साइंस के बारे में, टिम्बर यूटिलाइजेशन ग्रौर फारेस्ट प्रोटेक्शन के बारे में, रिसर्च होगी ।

Local Government Service

*447. Shri Shree Narayan Das: Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

- (a) whether the question of constituting a local government service to man Panchayati Raj institutions at State levels has been considered by Government; and
- (b) if so, the nature of proposals under consideration?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Co-operation (Shri Shyam Dhar Misra): (a) Yes, Sir.

- (b) The broad principles to be observed are:
 - (i) the staff working under the Panchayati Raj institutions should be categorised into cadres and placed directly under the control of the respective Panchayati Raj bodies.
 - (ii) Matters of recruitment and disciplinary control should be handled by independent Boards or Commissions.

(iii) Avenues for promotion in each cadre or from a lower to a higher cadre should also be provided as incentives for efficient work.

27I4

However, the States in which Panchayati Raj is being implemented are following different procedures. The question of evolving a suitable pattern of general application will be considered after adequate experience is gained in the working of the different systems in the States.

Shri Shree Narayan Das: May I know whether the views of the various State Governments have been taken in regard to this proposal?

Shri Shyam Dhar' Misra: This question was placed before the staff conference of the Development Commissioners. It has been studied by them and they have expressed their views.

Shri Shree Narayan Das: I would like to know whether any State Government have given their views accepting the proposal of having a local government service to man panchayati raj institutions?

Shri Shyam Dhar Misra: The consensus of opinion of that conference in which the Development Commissioners were represented was that these panchayati raj institutions are growing institutions and only aftersome time, after the institutions have gained experience, there should be a careful study of these cadres and then a system should be evolved.

Shri P. Venkatasubbaiah: Under the present system, the panchayatiraj officers are being drawn from the various State departments. If the Government propose to constitute a different panchayatiraj cadre, will it not be a duplication of work and also involve great expenditure to the Government?

Shri Shyam Dhar Misra: At present different States have got different

patterns. For instance, a State like Andhra has three cadres—State cadre, district cadre and block cadre....

Mr. Speaker: The question is, would there be duplication or not.

Shri Shyam Dhar Misra: There would be no duplication.

Shrimati Savitri Nigam: Till we come to the stage of having a separate cadre for panchayati raj, may I know what arrangements have been made to give a refresher course or training to the officers drawn from State services for panchayati raj administration, before they are employed?

Minister of Community The Development, Panchayati Raj and Cooperation (Shri S. K. Dey): It is intended that extension officers and officers in the panchayati block samitis will continue to be employees of the State Government. It is only in regard to Class III and Class IV workers that new cadres are intended to be created and those will be at the district level or block level. There is no question of duplication.

Shri Sonavane: May I know whether it is also under consideration of the Government that those members of panchayats and also samitichairman and zila Pramukhs who are illiterate are to be given training in order to have better administration of Panchayati Raj?

Shri Shyam Dhar Misra: This process has already been started. The members of the Zila Parishads and the members of block samitis and their office-bearers are being trained in respective peripatetic parties and institutions.

श्री काशी राम गुप्त : पंचायत समितियों के लिए जो गांवों में सरविसेज थीं क्या उनके स्थान पर दूसरी सरविसेज कायम करदी नाई हैं ? श्री स्थानघर मिश्रः मैंने इसका उत्तर पहले दिया है कि कोई काडर कायम ेहीं हुआ है, लेकिन जिला परिषद् लेबिल पर और ब्लाक लेबिल पर किसी किसी स्टेट में डिस्ट्रिक्ट कमेटियां हैं जो उनका चुनाव करती हैं, जहां पर नहीं हैं वहां स्टेट चुनाव करती हैं।

श्री भक्त दर्शन : श्रीमन्, माननीय उप मंत्री जी ने कर्मचारियों की जो श्रेणियां बतलायीं उदाहरण स्वरूप, उनमें उत्तर प्रदेश की पंचायत समितियों के मंत्रियों का जिक नहीं श्राया । जब उनको नियुक्त किया गया या तो सारा पंचायतों का काम उनके सिपुर्द किया गया था । मैं जानना चाहता हूं कि उनके भाग्य का क्या निर्णय किया गया है ?

Shri Shyam Dhar Misra: Sir, if you will permit me, I can give the whole position in Uttar Pradesh It is like this.

Mr. Speaker: If it is a long statement it may be laid on the Table of the House.

Shri Shyam Dhar Misra: Sir, I lay it on the Table of the House.

Agricultural Production

*448. Shri Yashpal Singh:
Shrimati Renuka Ray:
Shri Inder J. Malhotra:
Shri Daji:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that there are shortfalls in agricultural targets in the first year of the Third Five Year Plan; and
- (b) if so, what Government propose to do to increase the agricultural production?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). Final